

17/8/90

Present:- Shri J. K. Bali for the Applicant.  
Mrs. Rajkumari Chopra, Counsel for  
the Respondents.

Learned Counsel for the Applicant  
prays for permission to withdraw the  
application with permission to file a fresh  
application.

The application is accordingly  
dismissed as withdrawn. The applicant  
may file fresh application, if any, in accordance  
with law, if so advised.

Counsel  
(P. C. Jain)  
A.M.

  
(G. Sreedharan Nair)  
V.C.